

[To be published in the Gazette of India, Extraordinary, Part-II, section 3, sub-section (ii)]

Government of India  
Ministry of Finance  
(Department of Revenue)  
Central Board of Indirect Taxes and Customs  
Directorate of Revenue Intelligence

**Notification No. 13/2018-Customs (N.T./CAA/DRI)**

New Delhi, dated the 07<sup>th</sup> August, 2018

S.O. (E). - In pursuance of notification No. 60/2015-Customs (N.T.), published *vide* number G.S.R. 453(E), dated 4th June 2015 in Gazette of India, Extra-ordinary, Part-II, section 3, sub-section (i), and as amended by notification No. 133/2015-Customs (N.T.), published *vide* number G.S.R. 916(E) dated 30th November 2015 in Gazette of India, Extra-ordinary, Part-II, section 3, sub-section (i), issued by the Government of India, Ministry of Finance, Department of Revenue, under clause (a) of section 152 of the Customs Act, 1962 (52 of 1962), the Director General, Revenue Intelligence, hereby appoints officers mentioned in column (5) of the Table below to act as a common adjudicating authority to exercise the powers and discharge the duties conferred or imposed on officers mentioned in column (4) of the said Table in respect of noticees mentioned in column (2) of the said Table for the purpose of adjudication of show cause notices mentioned in column (3) of the said Table, namely:-

**TABLE**

<b>Sl. No.</b>	<b>Name of Noticee (s) and Address</b>	<b>Show Cause Notice Number and Date</b>	<b>Name of Adjudicating Authorities</b>	<b>Common Adjudicating Authority appointed</b>
<b>(1)</b>	<b>(2)</b>	<b>(3)</b>	<b>(4)</b>	<b>(5)</b>
1	M/s Transformers & Rectifiers (India) Pvt. Ltd., Survey No. 427P/3-4 & 431P/1-2, Sarkhej-Bavla Highway, Vill-Moraiya, Tal-Sanand, Ahmedabad, Gujarat-382213 and 8 others.	F. No. DRI/MZU/CI/ Int-28/2017 dated 13.07.2018.	Principal Commissioner/ Commissioner of Customs (Import), Air Cargo Complex, Old Airport, Shahibaug, Ahmedabad.	Additional Director General (Adjudication), Directorate of Revenue Intelligence, Mumbai. (For Sl. No. 1 and 2 of the table)
2.	M/s Elmon Systems Pvt. Ltd., GF-2, Plot No. 122, Sector-6, Vaishali, Ghaziabad-201001 and 5 others.	F. No. DRI/MZU/CI/ Int-47/2017 dated 24.07.2018.	Joint/Additional Commissioner of Customs (Import), New Custom House, Near IGI Airport & Air Cargo Complex, New Delhi.	
3.	M/s Altius Digital Pvt. Ltd., 503, Filix Tower, LBS Marg, Opp. Asian Paints,	F. No. DRI/MZU/CI/Int-50/ 2016 dated 26.07.2018.	Principal Commissioner/ Commissioner of Customs (Nhava Sheva-V), Jawaharlal Nehru Custom House, Raigad.	Additional Director General (Adjudication), Directorate of Revenue Intelligence,

	Bhandup (West), Mumbai-400078.		Joint/Additional Commissioner of Customs (III)(Import), Air Cargo Complex, Sahar, Andheri (East), Mumbai.	Mumbai.
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[F. No. DRI/HQ-CI/50D/CAA-11/2018-CI]

**(SHAILESH KUMAR)**  
**ADDITIONAL DIRECTOR**

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- 1. Common Adjudicating Authority as per Column (5) of the table.**
- 2. Adjudicating authorities as per column (4) of the table**
- 3. Additional Director General, DRI-Mumbai.**
- 4. Notices as per column (2) of the table**